

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

For 27.07.2020, 29.07.2020 & 31.07.2020

DIVISION BENCHES

1	Hon'ble The Chief Justice, & Hon'ble Mr. Justice Sujit Narayan Prasad (On 27.07.2020)	Whole Day	Urgent Civil Matters and Criminal Urgent Matters related to Bail/Interim relief.
2	Hon'ble Mr. Justice H.C. Mishra & Hon'ble Mrs. Justice Ratnaker Bhengra (On 29.07.2020)	Whole Day	Urgent Civil Matters and Criminal Urgent Matters related to Bail/Interim relief.
2	Hon'ble Mr. Justice Aparesh Kumar Singh & Hon'ble Mrs. Justice Anubha Rawat Choudhary (On 31.07.2020)	Whole Day	Urgent Civil Matters and Criminal Urgent Matters related to Bail/Interim relief.

SINGLE BENCHES

1	Hon'ble Mr. Justice Amitav K. Gupta (On 27.07.2020, 29.07.2020 & 31.07.2020)	Whole Day	Urgent Civil and Writ Matters.
2	Hon'ble Mr. Justice Rongon Mukhopadhyay (On 27.07.2020, 29.07.2020 & 31.07.2020)	Whole Day	A.B.A., B.A., any urgent Criminal matters related to Bail/Interim relief.
3	Hon'ble Mr. Justice Ananda Sen (On 29.07.2020 & 31.07.2020)	Whole Day	B.A., any urgent Criminal matters related to Bail/Interim relief.
4	Hon'ble Mr. Justice Kailash Prasad Deo (On 27.07.2020)	Whole Day	B.A., any urgent Criminal matters related to Bail/Interim relief.